

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4060
ANSWERED ON:25.08.2004
HUMAN ORGAN BANK
Chandel Shri Suresh;Patil Shri Prakash V.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to establish a Human Organ Banks for organ transplantation;
- (b) if so, the details thereof and the names of places where such banks would be established; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c) The Government have set up the Organ Retrieval Banking Organisation (ORBO) at All India Institute of Medical Sciences, New Delhi, as a national facility and nodal center, to facilitate, transplant programme in the country with a view to encourage organ donations, fair and equitable distribution of human organs and optimum utilization of human organs. Some NGOs in different parts of the country are also promoting organ donation.

The ORBO is maintaining the waiting list of terminally ill patients requiring transplants, donor registration, matching of recipients with donor co-ordination from procurement of organs to transplantation, dissemination of information to all concerned hospitals, organizations and individuals, creating awareness, promotion of organ donation and transplantation activities. A network of fifteen hospitals (Government Public and Charitable) with ORBO has been formed for smooth functioning and co-ordination for process of organ donation and transplantation in Delhi. Under the Transplantation of Human Organs Act, 1994 the Appropriate Authorities of the States concerned are empowered to grant registration certificates to such organizations. In respect of Union territories, D.G.H.S. is the Appropriate Authority.